

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 201
TA (IBC)-38(PB)/2022

IN THE MATTER OF:

ISHRAT ALI

Vs

The Cosmos Cooperative Bank Ltd & Anr

... Applicant/Petitioner

... Respondent

Order under Section Rule 16(d) NCLT, 2016

Order delivered on 27.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

PRESENT:

For the Applicant : Adv. Rohini Musa, Adv. Nipun Katyal

For the Respondent : Appearance not marked

ORDER

Notice of the application be issued to the respondent/non-applicant returnable on 02.11.2022.

List the matter on 02.11.2022.



(RAMALINGAM SUDHAKAR)
PRESIDENT